


OFFICE OF THE DISTRICT & SESSIONS JUDGE,  
DHALAI JUDICIAL DISTRICT :: AMBASSA

Monthly Statement Pendency & Disposal Report for the Month of March, 2019

Sl.No	Name of the Court	Civil		Criminal		Petty Case		Total	
		Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
1	District & Sessions Judge, Dhalai Judicial District, Ambassa	66	6	376	69			442	75
2	Addl. District & Sessions Judge, Dhalai Judicial District, Kamalpur	56	2	149	55			205	57
3	Chief Judicial Magistrate -cum- Civil Judge(Sr.Div), Dhalai Judicial District, Ambassa	47	2	60	15	105	32	212	49
4	Sub-Divisional Judicial Magistrate, Kamalpur, Dhalai Judicial District	4		89	23	91	21	184	44
5	Sub-Divisional Judicial Magistrate, Gandacherra, Dhalai Judicial District			25	9			25	9
6	Sub-Divisional Judicial Magistrate, Longtharai Valley, Dhalai Judicial District	12	1	156	80	1751	152	1919	233
7	Civil Judge(Jr.Div.)-cum-Judicial Magistrate 1st Class, Kamalpur, Dhalai Judicial District	21	4	96	14	90	8	207	26
8	Civil Judge(Jr.Div.)-cum-Judicial Magistrate 1st Class, Ambassa, Dhalai Judicial District	13		37	5	18	2	68	7
<b>Total</b>		<b>219</b>	<b>15</b>	<b>988</b>	<b>270</b>	<b>2055</b>	<b>215</b>	<b>3262</b>	<b>500</b>
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 District & Sessions Judge,  
 Dhalai Judicial District, Ambassa